

Name of Corporate debtor: Jumar Solutions Private Limited
 Date of Commencement of Voluntary Liquidation: 18.11.2025
 List of Creditors as on 14.04.2026

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Sl. No.	Category of creditor	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in Annexure	Remarks, if any
		No. of claims	Amount	No. of claims	Amount					
1	Unpaid insolvency resolution process costs	-	-	-	-	-	-	-	NA	
2	Liquidation costs incurred till date	-	-	-	-	-	-	-	NA	
3	Secured financial creditors	-	-	-	-	-	-	-	1	
4	Unsecured financial creditors	-	-	-	-	-	-	-	2	
5	Operational creditors (Workmen)	-	-	-	-	-	-	-	3	
6	Operational creditors (Employees)	-	-	-	-	-	-	-	4	
7	Operational creditors (Government Dues)	1	1,30,11,381	1	61,51,890	-	68,59,491	-	5	The admitted amount, as agreed by the GST department, has been settled with the E-cash ledger amount through filing of DRC- 03 challan. Assessment orders and NOC is under process. There is no amount due for payment to the GST department.
8	Operational creditors (other than Workmen, Employees and Government Dues)	-	-	-	-	-	-	-	6	
9	Other stakeholders, if any (other than financial creditors and operational creditors)	-	-	-	-	-	-	-	7	
Total			1,30,11,381	1	61,51,890	-	68,59,491	-		

Pankoj Lunawat

(PANKOJ LUNAWAT)
 IBBI/PA-001/IP-P00066/2017-18/10152
 Liquidator
 Jumar Solutions Private Limited (under voluntary liquidation)

Date: 14.04.2026

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ANNEXURE 5

List of operational creditors (Government dues)
 (Amount in ₹)

Sl. No.	Details of claimant		Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, th at may be set-off	Amount of claim rejected	Amount of claim under verification	Remarks, if any	
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien/ attachment removed? (Yes/ No)						% of share in total amount of claims admitted
1	GST Department	Deputy Commissioner of State Tax	17-02-2026	1,30,11,381	61,51,890.00	Operational creditors (Government Dues)	-	-	47%	-	-	68,59,491.00	-	The admitted amount, as agreed by the GST department, has been settled with the E- cash ledger amount through filing of DRC- 03 challan. Assessment orders and NOC is under process. There is no amount due for payment to the GST

Pankoj Lunawat

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 IBBI/IPA-001/IP-P00066/2017-18/10152
 Liquidator
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